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(c) The Company Law Board was reconstituted twice in 1966. There was no reconstitution of the Central Bollers Board during 1966 apart from changes in membership due to retiremen' transfers etc. There were soven changes in the membership (excluding change of the Chairman who is an exofficio member).

(d) No, Sir.

National Smail Industries Corporation

325. Sh-i Y. G. Gowd: Wi'l the Minister of Jadnatrial D v lopment and Company Affairs be pleased to state:

(a) whether Government have directed the National Small Industries Corporation Ltd not to advance any loans to the khandasari Sugar Factories; and

(h) if so, the reasons therefor?

The Minister of Industral Development and Company Affairs (Shri F. A. Ahmed): (a) No. Sir.

(b) Does not arise.

Samastipur-Jaynagar B.G. Line

326. Shri Shiva Chandra Jha: Will the Minister of Rallways be pleased to state.

(a) whether it is proposed to extend the broad gauge Railway I'ne from Samastipur to Jaynagar in Bihar in view of the stratagic importance of that border area; and

(b) whether there are a'ao any plans under consideration for linking Madhubani (or Jaynagar) to Nirmali on one side and to Sitamarhi, on the ether?

The Minister of Railways (Shri C. M. Possacha): (a) There is no proposal to extend the broad gauge line from Samastipur to Jaynagar.

(b) No. These places are already connected by railway lines via Darbhanga.

Madhubani, Sakri and Chikna Stations

327. Shri Shiva Chandra Jha: Will the Minister of Eailways be pleased to state the steps being taken by for the implovement of unstrafactory toilet and bath arrangements in the waiting rooms at Madhubani and Sakri Stations and for the overall implovement of the Chikna Station?

The Minister of Railways (Shri C. M. Poinacha): The toilet and bath arrangements in the waiting rooms at Madhub ni and Sakri Statons are considered suifsfac cry as these have already bein provided with sanitized lavatoric bath rooms and urinals and no improvements are considered necessary

Ch kn, is only a contractor operated Halt Stat: n The basic amenities required to be provided at such halts namely a rail level platform, a small waiting shell and lights on the platform already exist. In addition 5 benches and one hand-rump have also been provided. For the present there is no proposal for 'urther improvement at this halt station.

Janata Express train on Bombay-Howrah Trunk Line

328 Shri K. G. Deahmukh: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to introduce a Janata Express train on the Bombay-Howrah trunk line vie Nagour;

(b) if so, by what time it is expected to be introduced; and

(c) the steps Government propose to take to minimise the rush on this route in the present elicumstances?

The Minister of Raliways (Shri C. M. Poenocha): (a) and (b). A proposal to introduce a Janata Express train on Bombay-Howrah via Nagpu" route is under consideration but has not been found operationally femilie,